

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/351/ (IB)/2017  
NAME OF THE PETITIONER(S) : FUJITEC INDIA LTD  
NAME OF THE RESPONDENT(S) : MARG LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. J. ARUL RAJ ADV. S. Balaji	Rep. Counsel for Resp.	
2.	A. NARAYANAN	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present and stated that the settlement talks between the parties are in progress and sought time for making submissions in relation to the status of the settlement talks. Considering their submissions and in the interest of justice, I am inclined to grant time. Time extended at their request. Put up on 06.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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